

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 159 OF 2006 &
IA NO. 1129 OF 2018

Dated: 30th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Steel Limited

... **Appellant(s)**

Vs.

Jharkhand State Electricity Regulatory Commission & Ors....

**Applicant(s)/
Respondent(s)**

Counsel for the Appellant (s) : Ms. Natasha Sahrawat
Ms. Khushuboo Bari
Ms. Neha Khandelwal
Mr. Jasvir Singh Sabharwal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Rakesh Khanna, Sr. Adv.
Ms. Madhumita Bhattacharjee
Mr. Vidur Kamra for R-2 to R-4
Mr. Rajiv Goswami (CE) DVC

ORDER

List the matter for hearing on **14.09.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member